



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

18	WP(C)/2690/2025 B/O	EKLAVYA MODEL RESIDENTIAL SCHOOL, DALBARI AND ANR Versus THE UNION OF INDIA AND 15 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S. ALOM	SC, ELEM. EDU DY.S.G.I. SC, BTC SC, WPT AND BC
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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025
20)	MR. N ALAM	20-05-2025	To	21-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
23	Bail Appln./3353/2023 B/O	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI
24	AB/949/2025 B/O	HABIBAR RAHMAN @ HABIBAR RAHMAN PRODANI AND 2 ORS. Versus THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
25	Bail Appln./1290/2025 WITH CASE RECORD(SCANNED COPY), B/O	NUR UDDIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM MR. O ULLAH	PP, ASSAM
MOTION				
26	Crl.Pet./562/2025 FIXED	AFTAB UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH	PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./977/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
28	Bail Appln./1543/2025 FIXED	KUDDUS ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
BAIL HEARING				
29	AB/457/2025 FIXED	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
ORDERS				
30	I.A.(Crl.)/509/2025 B/O in Bail Appln./1562/2025 WITH Bail Appln./1562/2025	DILWAR HUSSAIN Versus THE STATE OF ASSAM DILWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY MR H R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
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15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025
20)	MR. N ALAM	20-05-2025	To	21-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH IV

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
9	WP(C)/2030/2025 B/O	M/S EXPERIENCE TECH Versus THE STATE OF ASSAM AND ORS	MR. A M S MAZUMDER	SC, PWD ROAD
MOTION				
10	WP(C)/2694/2025 B/O	ECI SANJOSE (JV) Versus THE UNION OF INDIA AND 4 ORS.	MR G KHANDELIA MR. K DEKA MR R PAUL	DY.S.G.I.

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19)	MR I AHMED	22-05-2025	To	23-05-2025
20)	MR. N ALAM	20-05-2025	To	21-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
14 WP(C)/82/2025 AT 10:30 A.M	JOYNAL TALUKDAR @ JOYNAL ABDIN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
HEARING			
15 WA/59/2023 BY SLIP	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
WITH 16 WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
WITH 17 WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM
WITH 18 WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
WITH 19 WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
WITH 20 WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
WITH 21 WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM

	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
22	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
23	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
24	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
25	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
26	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
27	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
28	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
29	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
30	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
31	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
32	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
33	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
34	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM

35	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
36	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
37	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
38	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
39	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM
40	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
41	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
42	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
43	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
44	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
45	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM

46	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
47	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
48	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
49	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
50	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
52	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
53	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM
54	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
55	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
56	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
58	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM

59	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
60	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
61	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
62	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

3	I.A.(Civil)/1609/2021 BY SLIP in El.Pet./4/2021 WITH El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR MOON SWARNAKAR Versus NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	WITH I.A.(Civil)/1611/2021 in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY Versus MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

LEAVE NOTE OF ADVOCATES FOR 20/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025

18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025
20)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
18 WP(C)/2142/2025 B/O	AMIT KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ADMISSION			
19 WP(C)/2656/2023 FIXED	RAHUL PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MS U SHARMA	SC, HIGHER EDU MR. D NATH MR. S P SHARMA(R-3,5) K AHMED (R-3,5)
WITH I.A.(Civil)/649/2024 in WP(C)/2656/2023	ANITA THAKURIA Versus RAHUL PATHAK AND 6 ORS	DR R C BORPATRA GOHAIN MR D C NATH MR. M MONDAL	MR. R B GOHAIN SC, SEC. EDU.
WITH 20 WP(C)/2659/2023	HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR N AHMED MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, HIGHER EDU MR D C NATH (R-4) MR. M MONDAL (R-4)
WITH I.A.(Civil)/3398/2023 in WP(C)/2659/2023	DIPAK TALUKDAR, Versus HIRAKJYOTI DEV AND 5 ORS.	MR D C NATH MR. M MONDAL (R-4)	SC, HIGHER EDU DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN

LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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19)	MR I AHMED	22-05-2025	To	23-05-2025
20)	MR. N ALAM	20-05-2025	To	21-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
13	CRL.A(J)/93/2020 5 Y 6 M 1 D :WITH LCR 5 FILES. P.B-2. FIXED.	BIJOY KRISHNA Versus THE STATE OF ASSAM	MR H GUPTA (AMICUS CURIAE)	PP, ASSAM
14	CRL.A(J)/100/2020 7 Y 0 M 19 D :WITH LCR 4 FILES. P.B-2. FIXED.	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM

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18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025
20)	MR. N ALAM	20-05-2025	To	21-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
22	Bail Appln./1600/2025 (CONNECTED WITH ITEM NO. 5 IN THE DAILY CAUSE LIST), FIXED	RAFIQUL HOQUE ALIAS MIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
ADMISSION				
23	WP(C)/5620/2022 PART-HEARD, FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR A CHALIHA MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA
24	WITH Cont.Cas(C)/166/2024	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
BAIL HEARING (BA)				
25	Bail Appln./1257/2025 FIXED	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM	MR K THAKUR B ALI SK	PP, ASSAM
26	Bail Appln./1301/2025 WITH CASE RECORD(SCANNED COPY), B/O	LITON MIA Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
HEARING				
27	MFA/214/2019 WITH LCR, B/O	M/S SOMYA PRATHAM UDYOG Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI MS. N HUSSAIN	SC, NF RLY
28	MACApp./22/2021 WITH LCR, B/O	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus HAIDAR ALI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR S C PANDIT MR S N KRISHNATRAYA MR R YASIN

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
23	MACApp./109/2011 WITH LCR, FIXED	SMT. SANGITA DEVI JALLAN Versus M/S TRASDE AND TRANS. T.N.TOWAR AND ORS	MR.J SINGH MS. SUDAKSHINA K. MR.B U LASKAR MS. P BARUAH MR. D GUPTA	MS.R D MOZUMDAR MS.N BARUAH MR.R C PAULR-3 MR.A SHAKIL(R-3)
24	WITH MACApp./107/2011	UNITED INDIA INSURANCE CO. LTD. Versus SANGITA DEVI JALLAN AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.A SARMAHR-5 MR.R C PAUL(R-4) MS. SUDAKSHINA K.(R-1) MR.M AGARWALLA(R-5)(-1) MS. P BARUAH (R-1) MR.J KHAN(R-2&3) MR.M BERIA(R-2&3) MS.D TAMULI(R-2&3)
	WITH MC/1791/2011 in MACApp./107/2011	UNITED INDIA INSURANCE CO. LTD. Versus SANGITA DEVI JALLAN AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
25	MACApp./276/2018 WITH LCR, FIXED	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
26	MACApp./563/2018 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus SMTI ASHA DEVI and 3 ORS	MRS.B ACHARYA MR.A ACHARYA	MR. T J MAHANTA (R MS.P BHATTACHARYA(R-1&2) MR.A BARUA(R- 1&2) MR.S SINGH(R- 1&2)
27	WITH MACApp./590/2017 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MUNINDRA MOHAN KALITA and 2 ORS.	MRS.B ACHARYA MR. A ACHARYA	MR. A BHATTACHARYYA MR. S SINGH
28	MACApp./235/2021 WITH LCR, FIXED	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN and ANR	MRS M D CHOWDHURY MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
30 WP(C)/549/2025 AT 2:00 P.M.	PHANIDHAR PAWE AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM
<u>MOTION</u>			
31 Cont.Cas(C)/253/2025 FIXED	MOHAN GOUR AND 2 ORS. Versus SYEDAIN ABBASI, IAS	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	SC. WATER RESOURCE DEPTT.
<u>ADMISSION</u>			
32 WP(C)/8041/2022 PART-HEARD, FIXED	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI MR. A PHUKAN SC, JUDICIAL DEPARTMENT DY.S.G.I. SC, FINANCE
<u>HEARING</u>			
33 WP(C)/2087/2017 FIXED	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
36	Bail Appln./784/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SATTAM HUSSAIN @ SATTAM ALI Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	MS. D SAIKIA (AMICUS CURIAE, R-2) PP, ASSAM
37	Bail Appln./1085/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ROFIQUL HOQUE BEPARI @ RASHIDUL HOQUE BEPARI Versus THE STATE OF ASSAM	A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	MS. R CHOUDHURY (Amicus Curiae, R-2) PP, ASSAM
38	Bail Appln./1356/2025 WITH OFFICE NOTE, FIXED	MD IQBAL KHAN Versus THE UNION OF INDIA	MR. B BARMAN M KALITA	SC, NCB
39	Bail Appln./1490/2025 WITH OFFICE NOTE, FIXED	SALEK UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
40	Bail Appln./1495/2025 WITH OFFICE NOTE, FIXED	HARADHAN RISHI DAS Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
41	Bail Appln./1496/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD IRFAN KHAN Versus THE UNION OF INDIA	MR. B BARMAN M KALITA MR R BARMAN	SC, NCB
BAIL HEARING				
42	AB/764/2025 WITH OFFICE NOTE, FIXED	JOYDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	I AMIN (R-2) MR. O ULLAH (R-2) PP, ASSAM
43	AB/771/2025 FIXED	MD JUBBAR ALI SHEIKH @ ABDUL JUBBAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
44	AB/1014/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SOBIAL ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S RANA MR A RAHMAN	PP, ASSAM
45	AB/1043/2025 WITH OFFICE NOTE, FIXED	MD AKASH ALI Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
4)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
5)	MD. H BHUYAN	05-05-2025	To	06-06-2025
6)	MR. R P SINGH	13-05-2025	To	31-05-2025
7)	MR J CHOPRA	11-05-2025	To	04-06-2025
8)	MS R S SADIAL	13-05-2025	To	20-05-2025
9)	MR G SARMA	13-05-2025	To	30-05-2025
10)	MRS L BORUAH	15-05-2025	To	23-05-2025
11)	MR. M H RAJBARBHUIYAN	19-05-2025	To	23-05-2025
12)	MR. S SINHA	15-05-2025	To	23-05-2025
13)	MR. L C DEY	16-05-2025	To	16-06-2025
14)	DR. P AGARWAL	16-05-2025	To	21-05-2025
15)	MR. R P KAKOTI SR. ADV.	18-05-2025	To	23-05-2025
16)	MR D K DAS	15-05-2025	To	23-05-2025
17)	MR. A BISWAS	19-05-2025	To	20-05-2025
18)	MR I HASSAN	19-05-2025	To	24-05-2025
19)	MR I AHMED	22-05-2025	To	23-05-2025
20)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
35 AB/1106/2025 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MR. R A CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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19)	MR I AHMED	22-05-2025	To	23-05-2025
20)	MR. N ALAM	20-05-2025	To	21-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[THIS BENCH WILL SIT AT 2:00 PM]

**COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING
TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH
REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO.23.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
3	Bail Appln./1563/2025 B/O	TOZZAMMIL HOQUE Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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20)	MR. N ALAM	20-05-2025	To	21-05-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR TUESDAY, THE 20TH DAY OF MAY, 2025]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 20]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT
THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, IF TIME PERMITS]**

MOTION

1.	BA 46/2025	CHAPO PHASSANG VERSUS THE STATE OF AP	PRITAM TAFFO MINTER KARBAK EHO MENJO PREETY MOYONG ROSY C LOWANGCHA V MANDAL	PP OF AP
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BAIL HEARING

2.	BA 26/2025 (WITH TCR)	SMTI EJNARA BEGUM VERSUS THE STATE OF AP AND ANR	NALO PADA TONI DAMENG BOMNYA KAMDAK JUEL SAROH AMY TALOM TAKOM ROLENG	PP OF AP
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